



OFFICE OF THE JUDGE, FAMILY COURT, PHULBANI.

L.No. 307 /Dated 22<sup>nd</sup> day of July, 2019.

From,

The Judge, Family Court,  
Kandhamal-Phulbani.

To,

The Registrar,  
Civil Courts, Phulbani.

Sub:- To Upload the details of advertisement for filling the vacant post of Counsellor in the Court of the Judge, Family Court, Phulbani in District Court website.

Ref:- Hon'ble High Court's L.No. 8060(8) dated 9<sup>th</sup> day of July, 2019.  
District Office Memo No.4128(3) dated 11.07.2019.

Sir,

In obedience to the above cited subject and reference, enclosing herewith the advertisement for filling up the vacant post of Counsellor in the Court of the Judge, Family Court, Phulbani, I am to request you that the same may please be uploaded in the District Court website as desired by the Hon'ble High Court of Orissa, Cuttack.

The short advertisement has already been sent to the newspaper for publication.

Encl: As above.

Yours' faithfully.

*Samel*  
22/07/19  
Judge, Family Court,  
Phulbani.

R.No- 4492  
22.7.2019.

**OFFICE OF THE JUDGE, FAMILY COURT, PHULBANI.**

Dated Phulbani the 22nd day of July,2019.

**ADVERTISEMENT**

Applications in plain paper are invited in the following format from the desirous candidates having requisite qualification along with supporting documents to transmit the applications of eligible candidates to the Hon'ble High Court of Orissa, Cuttack after being scrutinized by the Judge, Family Court, Phulbani in view of Rule 5 and 6 of the Family Courts (Orissa) Rules 1990 for filling up the vacant post of Counsellor in the Court of Judge, Family Court, Phulbani.

**1. Eligibility and qualification of the Counsellor :**

The candidate willing to apply for the post of Counsellor must :

- a) be a Citizen of India.
- b) have passed Master Degree in Social Science preferably in Sociology or Psychology.
- c) have minimum experience of three years in Family Counselling .
- d) be able to speak, read and write Odia and have passed a test in Odia equivalent to the M.E standard.
- e) be of sound health, good physique and free from organic defects or bodily infirmity.
- f) have not more than one spouse living.

Provided that where such persons are not available, persons above the age of thirty five working in the field of social service and welfare activities and engaged in promoting the welfare of family and child care with a degree in (Social Science preferably in Sociology or Psychology) shall be eligible for such appointment.

**Functions of a Counsellor:**

The functions of a Counsellor shall be regulated in accordance with terms and conditions laid down in 'The Family Courts (Orissa) Rules, 1990 and amendments made there under from time to time.

**Fees of Counsellor:**

As per Rule-33 of 'The Family Courts (Orissa) Rules-1990, the Counsellor shall be entitled to assisting fees of Rs.788/- (Rupees Seven hundred and eighty eight) only per day of actual working vide Law Department Resolution No.1693 dtd.15.02.2019.

**Documents Required:**

The following list of documents is to be submitted along with the application form:

- i) Self attested Xerox copies of all the Educational Qualification certificates.
- ii) Experience certificate in the field of Social Service and welfare activities and engagement in promoting the welfare of Family and Child care preferably working with a recognized institution of Social Service or Social work.
- iii) Self attested two numbers of Passport size photograph.

Applicants are required to submit their applications with the documents on or before **30.08.2019** addressed to '**The Judge, Family Court, Phulbani**' by hand/post during the office hour of each working days and applications received thereafter shall not be considered.

Details of the advertisement are available in the District Court, Kandhamal, Phulbani, Website.

<https://districts.ecourts.gov.in/kandhamal>

Sd/-( Shri N.Panda.)  
Judge, Family Court,  
Phulbani.



11. Experience in the field of Family Counseling in details:  
( Copy of experience certificate, professionally qualified experts in Family and Child Welfare, preferable working with recognized Institution of Social Science or Social Work.)

12. Mobile Number of the applicant:

13. E.Mail Address of the applicant:

14. List of documents enclosed:

#### DECLARATION.

I do hereby solemnly affirm and state that the statements made above are true and correct to best of my knowledge and belief.

Date.

Signature of the applicant.

Place: